

SHRI RANDHIR SINGH: A large number of students who courted arrest and pleaded guilty of violation of section 144 have been convicted and this acts as a bar on reinstatement in service. May I request the hon. Minister to direct the State Governments to see that this conviction does not operate as a disqualification for employment?

DR. TRIGUNA SEN: If I know the names of the States, I will write to them.

SHRI SEZHIYAN: In view of the fact that according to the Minister himself 7,000 graduates are idle and the fact this figure is likely to rise in the coming years, instead of providing them jobs, have Government got any scheme to provide them with some work giving them some advance and other facilities to start some small-scale industries where they can use their technical knowledge to increase production in the country and also keep themselves gainfully employed?

DR. TRIGUNA SEN: Yes, first we will cover thousands of boys by giving them practical training. We are also organising a scheme so that they can work in a consolidated way.

श्री हुकम चन्द कछवाय: अध्यक्ष महोदय, इस समय देश के अन्दर काफी तादाद में इंजीनियर्स बेकार हैं। क्या सरकार कोई ऐसा नियम बनायेगी कि जब तक इन जीनियरों को काम नहीं मिलता, तब तक इनकी पढ़ाई कुछ दिनों के लिये बन्द कर दी जाये? दूसरे—अपने देश में इस समय कितने विदेशी इंजीनियर काम कर रहे हैं, उनकी संख्या बताइये?

DR. TRIGUNA SEN: To train an engineer requires five years and to train a diploma-holder it takes about three years. We have established the institutions after getting equipment and staff. We do not propose to close them down. But we have taken a decision not to expand the facilities.

श्री हुकम चन्द कछवाय: अध्यक्ष महोदय, विदेशी इंजीनियरों की संख्या नहीं बताई।

अध्यक्ष महोदय: श्री मधु लिमये।

श्री शिव चन्द्र झा: अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है...

MR. SPEAKER: No point of order during question hour.

श्री शिव चन्द्र झा: यह तो नियम के अनुसार रख रहा हूँ, अध्यक्ष महोदय। नियम सं० 54 के मुताबिक इस शार्ट नोटिस-क्वेश्चन पर मेरा व्यवस्था का प्रश्न है। मैंने काल-एटेंशन दिया था, लेकिन आपने उसको डिस-एलाऊ कर दिया और उसकी सूचना आपने मुझे नहीं दी, लेकिन शार्ट नोटिस-क्वेश्चन आपने एक्सेप्ट किया है। नियम के अनुसार आपने मंत्रालय से बात की है, तभी आपने इसको मन्जूर किया है। मैं जानना चाहता हूँ कि आपने किस नियम के मुताबिक मुझे सूचना नहीं दी, मेरा काल-एटेंशन आपने क्यों डिसएलाऊ किया?

MR. SPEAKER: Short Notice Question is also part of Questions.

SHORT NOTICE QUESTION

BLAZE OF FIRE IN THE WATERS OF GANGA NEAR MONGHYR

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SNQ 5. SHRI MADHU LIMAYE:

SHRI BHOGENDRA JHA:

SHRI JYOTIRMOY BASU:

SHRI KAMESHWAR SINGH:

SHRI D. N. PATODIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that there was a blaze of fire in the waters of the Ganga near Monghyr and Jamalpur on the 3rd March, 1968;

(b) whether it is also a fact that this fire was caused due to the overflow of petroleum from the Barauni Oil Refinery;

(c) whether water supply to Monghyr-Jamalpur towns had been stopped due to the water having been contaminated with petrol; and

(d) whether Government have enquired into matter and if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND

CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :
(a) Yes, Sir.

(b) and (d). The Government, on receipt of the news about the fire, ordered Indian Oil Corporation to get an immediate report as to the facts. An expert from the Central Water & Power Commission was also sent and is assisting in the assessment of the situation. The matter is under investigation.

(c) The water supply in Monghyr-Jamulpur had been temporarily interrupted as a precautionary measure.

I may add that since then there has been an order by the Sub-divisional Magistrate, Monghyr, asking the General Manager, of the Barauni Refinery to stop the discharge of the effluents of the refinery into the river. In view of this and the gravity of the situation and the various allegations made, I directed yesterday evening that the refinery should be shut down for the time being.

श्री मधु लिनये : अध्यक्ष महोदय, मंत्री महोदय ने इस बात की सूचना सदन में क्यों नहीं दी कि कल दूषित पानी की वजह से मुंबेर में 6 आदमियों की मौतें हो गई हैं तथा बरौनी रिफाइनरी से यह कचरा, तेल आदि गंगा में बड़े पैमाने पर मिलाया जा रहा है। गंगा जल का इस तरह से अशुद्ध होना कोई मामूली बात नहीं है। मैंने इसके बारे में तीन-चार रोज पहले प्रधानमंत्री जी को सूचना दी थी, अगर इन चार दिनों के बीच में सख्त कार्यवाही की जाती तो शायद ये मौतें न होतीं।

मेरा मंत्री महोदय से सवाल यह है कि क्या उनका ध्यान इंडियन आयल कारपोरेशन के बम्बई के एक प्रवक्ता के बयान की ओर गया है—वह बम्बई से बयान देते हैं कि हमारा इसमें कोई दोष नहीं है, बरौनी रिफाइनरी से गंगा में तेल और कचरा नहीं जा रहा है। क्या गंगा की धारा में यह अचानक उत्पन्न हो गया है ?

दूसरे—जब तक इस की पूरी जांच नहीं हो जाती, क्या सरकार बरौनी रिफाइनरी के

अधिकारियों को यह हिदायत देगी कि आइन्दा इस तरह का कचरा, तेल या कोई भी रसायन गंगा में न छोड़ा जाय। अगर इसके लिये रिफाइनरी को कुछ समय के लिये बन्द भी करना पड़े तो उसके लिये सरकार सोचे। साथ ही साथ क्या मुंबेर की जनता को शुद्ध पानी देने के लिये क्या टंकियों आदि का इंतजाम सेना के जरिये या केन्द्रीय सरकार के जरिये किया जा रहा है ?

SHRI RAGHU RAMAIAH : The Government have noted with very great regret the report of deaths this morning. Yesterday, on hearing some such rumour, I directed the Secretary to contact the Chief Secretary of the Government of Bihar, and yesterday the Chief Secretary said he was not aware. This morning again on receipt of the newspaper report, I myself directed the Secretary to contact again the Chief Secretary. The Chief Secretary said that he had also received reports. That is one aspect of the matter.

As regards the discharge of the effluent, as I said, I do not think it is fair to the House or to anybody if I now give any finding without proper investigation. But I might give for the information of the House a little background of it. The matter justifies, and requires, a thorough probe and investigation. There is no doubt about it. About the discharge of effluents into the river, it happens in the case not only of Barauni but also in respect of Gauhati and Koyali refineries. It is normal; the permissible limit is fixed. The quantum of oil that the effluent might contain is fixed. In this case also, it has been fixed with the approval of the Bihar Government. But in this particular case, whether, it is only that quantity which has gone in or it is anything else is a matter for investigation. I do not think it will be fair for me to express an opinion. Certainly, if it is found on enquiry that anybody is at fault, we will certainly take the most stringent measures. There can be no question about it.

श्री मधु लिनये : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं दिया। मैंने पूछा था कि सेना या केन्द्र सरकार टंकियों के द्वारा

वहां पर पीने का पानी, पहुंचाने की व्यवस्था कर रहे हैं? डेढ़-दो लाख की आबादी जमालपुर और मुंगेर की है, वहां पर रेलवे का कारखाना भी है।

SHRI RAGHU RAMAIAH : An officer of the Central Water and Power Commission has gone there at our instance. He is now on the spot, and I am sure the State Government and he are now in the picture, and if any assistance is needed from the Central Government certainly we will do everything possible.

श्री मधु लिमये : मेरा दूसरा प्रश्न यह है कि क्या किसी अन्य जगह से कोई ऐसी तात्कालिक योजना बनाई जा रही है कि जिस से जमालपुर को और मुंगेर को पर्याप्त पानी की सप्लाई हो सके? आप बिहार सरकार के बारे में जो कहना हो वह कहिए। लेकिन केन्द्रीय सरकार का भी कोई दायित्व है। आप के कारखाने की वजह से सब कुछ हुआ है। मुंगेर की जनता का, बिहार की सरकार का और म्युनिसिपैलिटी का कोई दोष नहीं है। इसलिए मैं जानना चाहता हूँ कि केन्द्रीय सरकार तात्कालिक तौर पर पानी की सप्लाई के बारे में क्या कर रही है। प्रधान मंत्री या संबंधित मंत्री जो कोई भी हों, इस का उत्तर दें।

SHRI RAGHU RAMAIAH : Whatever assistance is required by the State Government, certainly they will ask and we will give. But about the statement by Mr. Limaye that it is caused by discharge from Barauni refinery, I would say that that is the subject-matter for investigation.

श्री मधु लिमये : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर अभी नहीं आ रहा है कि तात्कालिक तौर पर पानी सप्लाई की कोई योजना बनाई जा रही है?

MR. SPEAKER : They are investigating it.

श्री मधु लिमये : मैं पूछ रहा था कि तात्कालिक वाटर सप्लाई की को योजना बनाई जा रही है?

MR. SPEAKER : That also has been answered. He said, if the State Government ask for anything, the Central Government are prepared to give assistance about the supply of water. I have heard it and I am satisfied.

SHRI JYOTIRMOY BASU : May I know whether it is a fact that due to the negligence of somebody in the refinery and also due to some mechanical failure, refuse amounting to about 1,600 tonnes with a much higher oil content than permitted by the public health department of Bihar was dumped into the Ganga and whether any sample was collected from the floats and later analysed to find out the actual oil content of the float?

SHRI RAGHU RAMAIAH : I have no report that such dump has been made, but as I said, I do not want to prejudice any investigation into this and I want to keep an open mind. As regards water testing, even on the 3rd and 4th, reports came and our people did go and test it. Actually the distance is about 40 miles. From Barauni refinery, the refuse has to go by pipeline for 6 miles, in the sandy belt for 8 miles, and along the river for 40 miles. Monghyr is at that distance. All these are matters for investigation.

SHRI JYOTIRMOY BASU : What about the latter part of my question whether they have collected samples and analysed them and if so what is the oil content of the floats?

SHRI RAGHU RAMAIAH : I can give those figures. Sample of water drawn at the suction intake raw water pump at Kastha Harai Ghat—12 parts per million. Sample of discharge water from raw water raising main after pump at Kastha Harai Ghat—6 parts per million. Sample of discharge water from raw water raising main at Kastha Harai Ghat—20 parts per million. Sample of sludge from near suction of line of pump as collected on—2-3-68—I think, Sir, the date should be 4-3-68—by them 55%. Sample of sludge from Jamalpur raw water pumping station 0.44%. The permissible limit in this refuse at the point of discharge, I understand, is about 30 or 40 parts per million.

श्री कामेश्वर सिंह : अध्यक्ष महोदय, क्या मंत्री महोदय बताएंगे कि बरौनी आयल रिफाइनरी के अधिकारियों ने जो यह बयान

दिया है कि यह वेस्ट रिफाइनरी का नहीं है तो उसके लिए अधिकारियों पर कोई ऐक्शन ले रहे हैं ?

मेरा दूसरा प्रश्न यह है कि यह गंगा का पानी ग्रामीण क्षेत्रों से भी बहता है और वहां के बहुत से आदमी और बहुत से मवेशी उस पानी को पीते हैं और मरते हैं तो उनको आगाह करने के लिये मंत्री महोदय ने क्या इन्तजाम किया है ? शहर के आदमी तो रिफाइन्ड पानी पीते हैं परन्तु ग्रामीण क्षेत्रों के लिए क्या इन्तजाम किया है, उनको आगाह किया है या नहीं ? और उन अधिकारियों पर, जो कि कहते हैं कि रिफाइनरी का वेस्ट नहीं है, क्या ऐक्शन ले रहे हैं ?

SHRI RAGHU RAMAIAH : My hon. friend is probably referring to the statement which has appeared in the *Hindustan Times* today. I am afraid the headline is strictly not correct. The headline says "Refinery says it is not involved". But actually, the relevant portion of it which relates to this is as follows, under the headline Bombay.

"The Indian Oil Corporation has categorically denied reports that a stretch of water which went ablaze near Kashtaharni Ghat off Monghyr town was due to a possible leakage of the product's pipeline traversing along the bank of the Ganga."

On the receipt of this report I consulted my officers and asked them why this report was given. They said that they inspected on the spot and found no leakage. Also, I am told that technically if there is any leakage even a small drop in the pressure of the refinery would be noticed immediately. There was no report of any drop of pressure to indicate any leakage in the pipeline.

श्री कामेश्वर सिंह : मेरे प्रश्न का उत्तर नहीं मिला। ग्रामीण क्षेत्रों के जो आदमी और मवेशी पानी पियेंगे वे मरेंगे तो उनके लिए क्या किया जा रहा है ? उनको आगाह किया गया है या नहीं ?

MR. SPEAKER : He has answered that. When Limaye asked that question, he answered it categorically. He said that

the State Government also made some proposals about water supply to the town. He also said that the Government of India also will give whatever assistance is possible.

श्री कामेश्वर सिंह : अध्यक्ष महोदय, शहर के सम्बन्ध में बताया गया लेकिन मैं ग्रामीण क्षेत्रों के सम्बन्ध में पूछ रहा हूँ। मेरा प्रश्न तो दूसरा है। यहां के सब मंत्री झूठ बोलते हैं।

SHRI RAGHU RAMAIAH : Here again, we should not forget that there is a State Government in Bihar who are also fully seized of the matter, who are also chiefly concerned with the welfare of the rural people here. Again, whatever assistance we are asked, we will give.

SHRI D. N. PATODIA : Sir, this is not the first time that the waters of Indian rivers have been polluted by harmful chemical discharges. In the river Viswamitri in Baroda the water has been permanently polluted and it is no more suitable for drinking. Not long ago the citizens of Delhi were affected by jaundice for similar reason. When this problem arose in foreign countries they developed a modern technology by which they started consuming this type of discharge locally on the spot without discharging it in the river. May I know whether Government propose to take similar action to prevent such discharge into rivers and, secondly, whether these factories are abiding by the necessary rules and regulations while discharging these things to prevent pollutions which may prove dangerous to human lives ?

SHRI RAGHU RAMAIAH : I beg of this House not to prejudice this particular case till the inquiry is complete. If there is anything wrong, whatever steps are necessary to rectify the defects will be taken.

SHRI D. N. PATODIA : Sir, I asked two specific questions. I want to know whether they will consider adopting modern technology as in other countries. Secondly, I want to know whether industrial regulations are being properly adhered to by these factories to prevent discharge which may prove dangerous to human lives ?

SHRI RAGHU RAMAIAH : This is a suggestion which can be looked into.

श्री न० ता० बास : अध्यक्ष महोदय, मैं 3 व 4 तारीख को मुंगेर में ही था। मैं मंत्री महोदय से सिर्फ इतना ही पूछना चाहता हूँ कि 3 तारीख को जो गंगा में आग लगी, उसमें निम्न डैमेजज हुए—आप उससे परिचित हैं या नहीं—वह मैं पढ़ कर सुना रहा हूँ :—

- (i) the town went without water for three days affecting two lakh population;
- (ii) regular bath in river stopped;
- (iii) several hundred maunds of fish died in water or rotted after fishing;
- (iv) fire broke out at the surface of Ganges which burnt several boats and had to be extinguished by fire brigade;
- (v) nearly 500 prisoners in Monghyr jail had to go without food or water and similar was the fate of schools and colleges and their hostels and two hospitals. and
- (vi) Monghyr Municipality had to renovate its entire water works costing lakhs of rupees as poisonous kerosene product passed through it.

May I know if and when the Government would give compensation for the damages and loss of property ?

SHRI RAGHU RAMAIAH : Even day before yesterday I myself asked this question. I asked the Special Secretary of my Ministry to find out from the Chief Secretary the damage to property and lives. He could not give any information. So, we are still awaiting a report about the damage.

श्री न० ता० बास : अध्यक्ष महोदय, मुझे मंत्री महोदय से दूसरा सवाल पूछना है

अध्यक्ष महोदय : दूसरा सवाल नहीं पूछ सकते हैं। डा० सुशीला नैयर।

श्री न० ता० बास : 6 लोग अभी मरे और अन्य लोग भी तरह-तरह की बीमारियों के शिकार हो रहे हैं और वहाँ के लोगों में

एक्यूट डाइरिया, नाँसिया और स्टोमैकपेन और इसी तरह की और दूसरी बीमारियाँ फैल रही हैं तो मैं मंत्री महोदय से जानना चाहता हूँ कि अभी कितने और लोगों के मर जाने के बाद यह कम्पेंसेशन देने की बात सोची जाएगी . . . ?

एक माननीय सदस्य : बहुत अच्छा सवाल आप ने पूछा है।

डा० सुशीला नैयर : यह सवाल मुंगेर के 6 लोगों की मृत्यु से उठा है लेकिन यह खाली मुंगेर का सवाल नहीं है बल्कि यह एक अखिल भारतीय सवाल है। इस देश में इंडस्ट्रीज वाले, पेट्रोलियम वाले सभी के सभी इतना जहर डाल रहे हैं कि इंडस्ट्रियल ऐफलु-एंस के रूप में हमारी नदियों में कितनी मृत्युएं और होंगी यह कहना कठिन है। रिक्टर पीलयुशन को कंट्रोल करने के लिये जो विधेयक बनाने के बारे में दो एक साल आगे यहाँ कहा गया था वह कहां तक पहुंचा है यह मैं जानना चाहती हूँ। और इस बारे में पेट्रोलियम मंत्रालय का स्वास्थ्य मंत्रालय के साथ क्या सम्बन्ध है? दूसरे यह जो परमिसिबल लेवल बतलाते हैं तेल की यह किस के साथ बैठ कर तय की गयी थी? जो लेवल है वहाँ भी बहुत ऊंची है और एक बड़ी खतरनाक परिस्थिति आज देश में मौजूद है

श्री मधु लिमये : आप ने इजाजत दी थी इस बात की?

डा० सुशीला नैयर : इजाजत देने का सवाल ही नहीं उठा था।

My question is to what extent is there co-ordination and consultation between the Ministry of Health and the Ministry of Petroleum and who has settled these permissible levels. Secondly, what is the progress of the control on river pollution legislation in India because many of the rivers here are being polluted ?

SHRI RAGHU RAMAIAH : As regards co-ordination between this Ministry and the Health Ministry, I may point out that even in this letter which was given to

us by the Bihar Government officers it is stated :

"I now write to inform you that the Government and Public Health Engineering Department will have no objection if the treated waters from the refinery along with storm waters are discharged into the Ganges at the point and in the manner specified in Mr. Sanyal's comprehensive report."

At that time when the scheme was formulated, we did thus obtain the sanction of the Public Health Department of the Bihar Government. As regards the general issue of pollution of various river waters etc. I am sure my friend, the Minister of Irrigation and Power, or whoever is concerned, would be able to enlighten us better on this subject.

श्री अटल बिहारी वाजपेयी : जिस तरीके से मंत्री महोदय, जवाब दे रहे हैं उससे लगता है कि इतना बड़ी घटना होने के बाद भी केन्द्रीय सरकार उस, के प्रति पूर्ण तरीके से जागरूक नहीं है। आप ने भी उत्तरों में सुना होगा कि मंत्री महोदय कहते हैं कि इस की बाबत उन्होंने अपने स्पेशल सेक्रेटरी से कहा, स्पेशल सेक्रेटरी ने बिहार के चीफ सेक्रेटरी से कहा तो क्या यह मंत्री जी बिहार के सम्बन्धित मंत्री महोदय से सीधा सम्पर्क स्थापित नहीं कर सकते थे और क्या यहां से प्रधान मंत्री जी बिहार के मुख्य मंत्री जी से बात चीत करके इसको हल नहीं कर सकते थे। जिन्हें पीने के लिए पानी नहीं मिल रहा है उन के वास्ते पीने का पानी का इंतजाम नहीं कर सकते थे।

श्री न० ता० दास : अध्यक्ष महोदय, मैं क्या बतलाऊं? मेरी बाहें अभी तक दर्द कर रही हैं। दो दिन तक मैंने स्वयं कुएं से पानी भर भर कर खुद अपने लिए, मोहल्ले वालों के लिए व बूढ़ी और विधवाओं को पानी दिया है जहां पर कि कुओं की गहराई 40 हाथ है.....

अध्यक्ष महोदय : आर्डर, आर्डर। श्री वाजपेयी अपना प्रश्न पूरा करें।

श्री अटल बिहारी वाजपेयी : क्या यह समझा जाय कि ऐसे मौकों पर भी केन्द्रीय मंत्री लोग बगैर अपने सचिवों की सहायता के अपना काम नहीं कर सकते? जहां इस तरह से संकट पैदा हुआ है वहां के लिए भी वह दफ्तरी लेविल से ऊपर उठ कर उसको हल नहीं कर सकते? हजारों साल से गंगा बह रही है मगर उस की पवित्रता समाप्त नहीं हुई लेकिन इन के राज्य में यह पवित्रता भी समाप्त हो गयी है और फिर भी केन्द्रीय मंत्री इस बारे में प्रभावी कार्यवाही करने को तैयार नहीं हैं। उन को सदन का समाधान कराना चाहिए और जिन्हें पीने के लिए पानी नहीं मिल रहा है उन के लिए पानी को मुहैया करने की पूरी कोशिश की जाय।

SHRI RAGHU RAMAIAH : In fairness to the Ministry, I would like to point out to my hon. friend that there is also a responsibility on the ministers of the Bihar Government. So far, up to this minute, we have not—officially this Ministry has not—received any information from the Bihar Government. But that does not matter. We ourselves took the initiative and I thought—it is a matter of personal judgement—that the quickest way to get factual information is through the Chief Secretary because he is a permanent officer who will be available always and who would have been in touch with the District Magistrate.

श्री कामेश्वर सिंह : प्रधान मंत्री द्वारा वह बिहार की सरकार बनाई हुई है प्रधान मंत्री मौजूद हैं उन्हें बोलना चाहिए। वह आखिर बोलती क्यों नहीं?

श्री न० ता० दास : यह बरौनी से लेकर मुंगेर तक जो 50 मील का क्षेत्र है वह किनारे के लोग गंगा के पानी पर निर्भर हैं, उस में वह नहाते हैं, उसका पानी वह खुद पीते हैं और अपने मवेशियों को पिलाते हैं वह आज बेचारे मर रहे हैं और तरह-तरह की बीमारियों के शिकार हो रहे हैं.....

MR. SPEAKER : No, please. You cannot ask whenever you choose; you cannot get up and shout like this.

श्री शिवचंडिका प्रसाद : क्या मंत्री जी यह बतलाने की कृपा करेंगे कि गंगा का पवित्र जल केवल मुंगेर में ही विषाक्त हो गया है या आगे की ओर भी विषाक्त हुआ है, यदि आगे की ओर भी वह हुआ है तो कितने मील तक वह हुआ है।

SHRI RAGHU RAMAIAH : All these are being investigated.

SHRI HEM BARUA : Previously such a thing happened with the Gauhati Refinery also when the Gauhati Refinery discharged its crude oil refuse into the Brahmaputra and the water of the river was polluted and made unfit for drinking. Thank God, the waters of the Brahmaputra did not catch fire! Brahmaputra, you know, is a male river; it is the *putra* of Brahma. Whatever that might be, the same thing has happened now in the case of the Barauni Refinery. In that context may I know whether our Government have asked the different refineries not to discharge their refuse of crude oil and all that into the waters of rivers nearby, whether it is the Ganga or the Brahmaputra?

SHRI RAGHU RAMAIAH : First of all, I would like to beg of my hon. friend again not to pass judgement on the Barauni Refinery and keep it suspended till we make an investigation and get a report.

SHRI HEM BARUA : He has not replied to my question.

MR. SPEAKER : His point was that it is a male river; that is why it did not catch fire.

SHRI HEM BARUA : I just wanted to know whether Government have issued any instructions to the refineries, whether at Gauhati or at Barauni, not to discharge their refuse in rivers.

SHRI RAGHU RAMAIAH : When these refineries are designed they are designed in consultation with the various public authorities and the quantum of oil discharge, if any, in the refuse, taking into account the safety and the hazard or otherwise to public health, is kept in mind when it is decided. It is only when they are satisfied that the quantum of oil, if any,

which goes into the water is not such as to cause hazard to public health that the scheme is sanctioned. What has happened in this particular case we will inquire into.

श्री शशिमूषण वाजपेयी : अध्यक्ष महोदय, समाजवादी राजा और प्रजातंत्री पंडित से गंगा की पवित्रता की बात मैंने सुनी। कानपुर में और हरिद्वार से लेकर कलकत्ते तक अंग्रेजी जमाने में जितने गंदे नाले थे सब गंगा में डाले गये लेकिन उस वक्त किनी ने यह पवित्रता का प्रश्न नहीं उठाया . . .

श्री मधुलिमये : हम ने हमेशा उठाया है।

श्री शशिमूषण वाजपेयी : अध्यक्ष महोदय, आज के जमाने में गंगा और जमना पवित्र नहीं रह सकती और उस की वजह यह है कि औद्योगिकीकरण जब होता है तो उस औद्योगिकीकरण के साथ-साथ हम उस का रैफ्यूज कहां डालें इस की नीति पहले बननी चाहिए।

वहां ओरियन्टल पेपर मिल है बिड़ला जी की। उस का मारा रिफ्यूज शाहडोल के पास नदी में पड़ता है और 60 मील तक सिंचाई नहीं हो सकती तथा कोई भी पानी नहीं पी सकता। यह एक राष्ट्रीय प्रश्न है। जब तक हमारे देश में लोग मिनरल वाटर की तरफ नहीं जायेंगे तब तक यह प्रश्न हल नहीं हो सकता।

श्री कंवर लाल गुप्त : अभी माननीय मंत्री महोदय ने कहा कि जहां तक पानी की सप्लाई का सवाल है, अगर बिहार सरकार कुछ मदद मांगेगी तो वह देगे। लेकिन जैसा सरकार को मालूम है बिहार सरकार अपने मंत्रिमंडल को बचाने में लगी हुई है, उन को इस काम के लिये फुर्सत नहीं है। ऐसी हालत में क्या केन्द्रीय सरकार उन लोगों को पानी साफ करने में कुछ सहायता करेगी, खुद कुछ इनिशिएटिव लेगी?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Sir, I want to assure hon. Members that we are fully aware of the situation. We are going into it with the Health Ministry and with the Government and officials of Bihar to see what urgent measures can be taken.

SHRI MANUBHAI PATEL : It is not a permanent solution or a remedy by issuing just instructions to respective industries and also the refineries as the hon. Minister referred to. It is not a question of the Ganges or any other river being polluted by the industries because we are developing our chemical industries by leaps and bounds and this is bound to be there. The other day, I read that due to the pollution of water, three elephants of the Gemini Circus died while bathing in the lake near Baroda. The water was polluted by fertiliser in the river of Vishwamitri. In 30 villages, well waters are also polluted. So, it is a general question where our chemical industries are coming up, not only refineries but fertiliser and other chemicals also. In view of this, may I know whether Government will come to a certain decision to bring early legislation regarding the pollution of water ?

MR. SPEAKER : He has answered it so many times.

श्री रामसेवक यादव : इस बरौनी के तेल-शोधक कारखाने की वजह से गंगा का पानी खराब हुआ है जिस से 6 लोगों की मृत्यु हो गई और इस तरह से पानी के मिलावट की यह समस्या आज सदन के सामने आई। लोगों को साफ सुथरा पानी नहीं मिला खास तौर से नदी वाला पानी। मैं जानना चाहता हूँ कि क्या इस के लिये कोई योजना प्रधान मंत्री के सामने विचाराधीन है, चाहे वह कारखानों की गन्दगी हो चाहे शहरों का मल-मूत्र हो, जो कि नदियों में जाता है। क्या इस को समाप्त करने की या उस को दूसरी तरफ मोड़ने की कोई योजना विचाराधीन है? यदि है तो वह क्या है?

SHRI RAGHU RAMAIAH : I already explained the precautions taken when starting any new industry. If in this case investigation reveals any defect, we shall certainly take advantage of it and examine the whole system.

श्री मृत्युंजय प्रसाद : गंगा में यह दुबारा आग लगी है। क्या मंत्री महोदय बतलाने की कृपा करेंगे कि जो जलने वाली चीज गंगा में पहुंचती है उस का जलावन के रूप में कहीं दूसरी जगह उपयोग कर के गंगा को दूषित होने से बचाया जा सकता है और उस के साथ ही साथ देश के लिए कुछ पैसा भी बचाया जा सकता है? क्या यहां पर ऐसी कोई शोध हो रही है या दुनिया में ऐसी चीजों के लिये जो शोध हुई है क्या उन का लाभ उठाने के लिये सरकार तैयार है?

SHRI RAGHU RAMAIAH : As our present knowledge goes—knowledge can always improve—a refinery cannot be run without effluent running out which is a refuse. What should be the quantum of that which will go into the river, which will not contaminate to a point of hazard to human life, is a matter of technical knowledge which we have been pressing into service when we formulate a scheme. As I said, if this investigation reveals any defect or that any improvement can be made, we shall certainly do that.

श्री मृत्युंजय प्रसाद : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं आया। मैं जानना चाहता था कि जो चीज गंगा में जलती है वह बाहर क्यों नहीं जलाई जा सकती?

श्री क० ना० तिवारी : अभी मंत्री महोदय ने जवाब देते हुए कहा कि उन्होंने बिहार सरकार के चीफ सेक्रेटरी से बातें की हैं। मैं जानना चाहता हूँ कि बिहार सरकार से जो इन्फार्मेशन भारत सरकार ने मांगी है क्या उस में डिटेल्स भी हैं आदमियों के मरने के, उन को रिहैबिलिटेशन आदि देने के? आज जमालपुर और मुंगेर में जो पानी टाउन को सप्लाई होता है वह साफ कर के

दिया जाता है। तो उन को साफ पानी दिया गया है या नहीं? क्या इस तरह की रिपोर्ट बिहार सरकार के पास से भारत सरकार को आई है कि जो सन्टेंस नदी में आ गया है, उस को साफ ही नहीं किया जा सकता है?

SHRI RAGHU RAMAIAH : These are all matters for investigation.

श्री सरजू पाण्डेय : आज राष्ट्र की सारी चीजों में मिलावट हो चुकी है, कोई चीज भी शुद्ध नहीं दी जाती। आज गंगा जी के पानी में जो आपने मिलावट की उस की रोक थाम के लिये क्या भविष्य में कोई कोशिश की जायेगी जिस से कम से कम गंगाजी का शुद्ध पानी लोगों को मिल सके?

SHRI RAGHU RAMAIAH : The impurities, if any, in this Raj are the lowest in the world.

SHRI KANWAR LAL GUPTA : What is the percentage?

MR. SPEAKER : That varies according to political parties.

SHRI S. S. KOTHARI : It appears to be most likely that the oil emanated from the oily refinery. In view of the natural desire of the refinery officials to suppress the matter or at least to play it down, would the hon. Minister kindly depute some technicians from the Oil and Natural Gas Commission to conduct the inquiry into this matter, so that the inquiry is true and fair and the correct results are placed before the House and the country?

SHRI RAGHU RAMAIAH : I have asked the Chairman of the Indian Oil Corporation himself to go personally and direct the investigation.

WRITTEN ANSWERS TO QUESTIONS

DREDGING OF PORTS IN GUJARAT

*511. **SHRI D. R. PARMAR :**

SHRI R. K. AMIN :

Will the Minister of **TRANSPORT AND SHIPPING** be pleased to state :

(a) whether it is a fact that some ports of Gujarat are being silted up for want of proper dredging;

(b) the number of dredgers at these ports and whether they are all in working

order and sufficient for the work; and

(c) if not, the action taken to provide more dredgers to clear these ports of silt?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) :

(a) to (c). The Hon'ble Member is evidently referring to the dredging problems of the minor ports in Gujarat. The responsibility for the maintenance and development of ports other than Major Ports vests in the State Government concerned. The State Government of Gujarat has reported that significant silting is taking place at certain ports, which are situated at the mouths of rivers or creeks. To meet the capital and maintenance dredging requirements of these ports, the State Government of Gujarat have 9 dredgers, of which 6 are reported to have outlived their lives. But these dredgers are also being used by carrying out special repairs.

To meet the urgent needs of the minor ports in Gujarat, the Government of India have placed at the disposal of the State Government a cutter suction dredger belonging to the Minor Ports Dredging & Survey Launch Pool. The State Government have also reported that they are considering a proposal to purchase one cutter suction dredger of 500 tonnes capacity per hour and one grab dredger of 200 tonnes capacity per hour. Tenders for these have been received by the State Government and are under scrutiny by them. Government of India have agreed to release the necessary foreign exchange to cover the cost of imported components for the construction of one of these dredgers.

SHIPPING CORPORATION OF INDIA

*512. **SHRI ESWARA REDDY :**

SHRI CHENGALRAYA NAIDU :

Will the Minister of **TRANSPORT AND SHIPPING** be pleased to state :

(a) whether the question of further expanding the activities of the State owned Shipping Corporation has been considered by Government; and

(b) if so, the steps taken in this direction?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) :

(a) and (b). The Shipping Corporation of India Limited Bombay is continuously